

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 12

**C.P. (IB)/1339(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.07.2024**

NAME OF THE PARTIES : **Esdec India Solar Private Limited**

**Vs**

**Swikriti Renewables Private Limited (Opc)**

**For OC** : Sr. Adv. Ashish Kamat a/w Adv. Tanvi Sinha, Adv. Navankur Pathak, Adv. Niyati Fatehpuria i/b Sai Krishna & Associates

**For CD** : Amit Tungare a/w. Adv. Prathamesh Nirkhe

**Section 9 of IBC**

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**ORDER**

Heard both the Counsel for OC and CD and they have already filed their Written Submissions. The OC has not suggested the name of any IRP in the CP. **List on 08.08.2024.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV